

OK

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 4th March, 2015

No.HC.V-92/2014/212B, / Estt.## In the interest of office administration and in supersession of all previous order(s), Sri Haren Kalita, Assistant Registrar (Judicial-II) is directed to supervise the functioning of Civil Appeal (FA/SA/ROS/Contempt) Section with immediate effect and until further order(s). He shall also look after the work of preparation of paper book and listing of old pending cases of the concerned Section and shall report to the Joint Registrar (Judicial).

By order,

Sd/-Mir Alfaz Ali

REGISTRAR (ADMN.) I/C

Memo No. HC.V-92/ 2014/ 212 B, /Estt. Dtd. 4.3.2015

Copy for information and necessary action to :-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance)/ (Judl./Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar,, Gauhati High Court, Guwahati.
5. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
6. Sri Haren Kalita, Assistant Registrar (Judicial-II), Gauhati High Court, Guwahati.
7. The Assistant Registrar,, Gauhati High Court, Guwahati.
8. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Cour website.
10. The Pvt. Secretary to Hon'ble Mr. Justice, Gauhati High Court, Guwahati.
11. The Administrative Officer (Judicial)(_____), Gauhati High Court, Guwahati.
12. The Court Officer I, Gauhati High Court, Guwahati.
13. CA to the Registrar General, Gauhati High Court, Guwahati.
14. PS to Registrar (Admn.), Gauhati High Court, Guwahati.
15. Order File.

1029-113/15
REGISTRAR (ADMN.) I/C

21/3/15